NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.A. No. 164/621A/CLB/MB/2013(Old) TP No. 162/621A/NCLT/AHM/2016(New)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

Name of the Company:

Sugandh Estate & Investments Pvt. Ltd.

Section of the Companies Act:

Section 147 of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1

2

<u>ORDER</u>

None present for petitioner in-spite of notice.

List the matter on 19.10.2016.

(BIKKI RAVEENDRA BABU) MEMBER JUDICIAL

Dated this 1st day of September, 2016